

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

F.No.188/3/79-IT(AI)  
GOVERNMENT OF INDIA  
CENTRAL BOARD OF DIRECT TAXES  
NEW DELHI, DATED THE 18TH SEPTEMBER, 1979.

NOTIFICATION  
(INCOME TAX)

No.2985(F.No.188/3/79-IT(AI): In exercise of the powers conferred by section 126 of the Income-tax Act, 1961(43 of 1961) and of all other powers enabling it in this behalf, the Central Board of Direct Taxes hereby makes the following additions to the Schedule annexed to its Notification No.1(F.No.56/233/63-IT) dated 18.5.64 as amended from time to time, after S.No.89

The Officers specified in the 3rd, 4th, 5th, 6th and the 7th columns of the Schedule below shall perform all the functions of an Income-tax Officer, Inspecting Assistant Commissioner of Income-tax, Commissioners of Income-tax (Appeals) and the Commissioners of Income-tax respectively in respect of the persons specified in the corresponding entry in the 2nd Column thereof.

SCHEDULE

1.	2.	3.	4.	5.	6.	7.
90	Employees of British Aerospace (BAe) stationed anywhere in India	Income-tax Officer Private Salary Circle VI, New Delhi.	Inspecting Assistant Commissioner of Income tax Range 1-C, New Delhi.	Appellate Assistant Commissioner of Income-tax 'A' Range, New Delhi.	Commissioner of Income-tax (Appeals-I) New Delhi.	Commissioner of Income-tax, Delhi-I, New Delhi.

This notification shall take effect from 1.9.1979.

Sd/-  
( B.M.SINGH )  
UNDER SECRETARY, CENTRAL BOARD OF DIRECT TAXES

To

The Manager,  
Government of India Press,  
Ring Road, Mayapuri Industrial Area,  
(Near Rajouri Garden), New Delhi.

( H.D. SHARMA )  
ASSISTANT DIRECTOR (R&CF).

\* SHARMA \*

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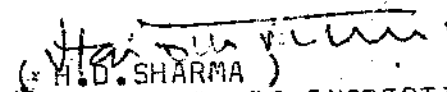
1. All Commissioners of Income-tax.
2. Directors of Inspection(IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
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Sd/-

( B.M.SINGH )

UNDER SECRETARY CENTRAL BOARD OF DIRECT TAXES

AUTHORISED FOR ISSUE

  
( H.D. SHARMA )  
ASST. DIRECTOR OF INSPECTION  
(RS&P)

No. CC/ITAI/2858/920/RSP/79.